

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 101
CP No. 29/241-242/ND/2018
TA No. 140/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

M/s Bhanwar Singh Chauhan & Ors.

...Petitioners

Versus

M/s Indana Pet Industries Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Ridhima Sehgal, Proxy
For the Respondent : Manoj Chauhan, Adv.

ORDER

Ms. Ridhima Sehgal, Proxy counsel appeared on behalf of Mr. Praveen Sehrawat, Adv. for the Petitioner. Mr. Manoj Chauhan, Adv. appeared on behalf of the R-1, 2 & 3. Pleadings are complete in this matter. List the matter for arguments on 17.05.2024.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 26, 2024